

From

The Principal District & Sessions Judge (HQs)  
Tis Hazari Courts,  
Delhi.

To

The Registrar General,  
Hon'ble High Court of Delhi,  
New Delhi.

No. 2228 /WV/RC/Gaz/2022

Dated: 2 DEC 2022

Sub: Detention of Rent Controller/ Additional Rent Controller during  
Winter Vacations, 2022.

Sir,

I am to inform that the following Rent Controller/ Additional Rent Controller in Central District, Tis Hazari Courts, Delhi are available during Winter Vacations, 2022 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below :

S.No.	Name of RC/ARC	Period of detention
1	Sh. Balwinder Singh, SCJ-CUM-RC	26.12.2022 to 28.12.2022
2	Sh. Mridul Gupta, ACJ-CUM-ARC	29.12.2022 to 31.12.2022

Yours faithfully

*11.50 PM*  
*12.12.22*  
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 92446 - 92474 /WV/RC/Gaz/2022

Dated: 7 DEC 2022

Sub:- Detention of SCJ-cum-RC/ARC during winter vacation 2022.

Copy forwarded for information & necessary action to :

1. The Officers concerned.
2. The Sr.AO(J)/AO(J), Admn. Branch (I, II & III) (Central), THC, Delhi with the direction to detain the required staff of the Judicial Officer as mentioned above during the Winter vacations, 2022.
3. The Sr.AO(J)/AO(J), Pool Car, THC, Delhi with the direction to detain the drivers of the above mentioned Judicial Officers, if such request is received.
4. The Sr.AO(J)/AO(J), General Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The Accounts Branch (Central) Tis Hazari Courts, Delhi.
6. The In-Charge, Filing Section, Facilitation Center, Tis Hazari Courts, Delhi.
7. The PS/Reader to undersigned.
8. The Secretary, Bar Association, all Court Complexes, New Delhi/Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

